

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 122**

**C.P. (IB)/14(CH)2024**

**IN THE MATTER OF:**

**ESS ESS Preet Finance Private  
Limited** ...

**Petitioner**

**Versus**

**The Registrar of Companies & Anr.** ...

**Respondent**

**Under Section: 59, IBC 2016**

**Order delivered on 16.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.09.2024.

Sd/-

**Court Officer**